

**FORM A****PUBLIC ANNOUNCEMENT**

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

**FOR THE ATTENTION OF THE CREDITORS OF HYPER TECHNO BUILDMART PRIVATE LIMITED**

<b>RELEVANT PARTICULARS</b>		
1.	Name of corporate debtor	HYPER TECHNO BUILDMART PRIVATE LIMITED
2.	Date of incorporation of corporate debtor	15/12/2009
3.	Authority under which corporate debtor is incorporated / registered	ROC – Jaipur
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U70101RJ2009PTC030504
5.	Address of the registered office and principal office (if any) of corporate debtor	'Shri Nath Residency' A-2 & 3, V.S.P. Nagar, Near Mahila Ashram College Bhilwara, Rajasthan- 311001 India.
6.	Insolvency commencement date in respect of corporate debtor	<b>31.08.2022, (Copy of order received on 03.09.2022)</b>
7.	Estimated date of closure of insolvency resolution process	<b>27.02.2023</b>
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Rishabh Chand Lodha Registration No: IBBI/IPA-001/IP-P01075/2017-2018/11766
9.	Address and e-mail of the interim resolution professional, as registered with the Board	E-5, Shraman Basant Vihar, Gandhi Nagar, Bhilwara, Rajasthan -311001.  <a href="mailto:rishabhlodha57@gmail.com">rishabhlodha57@gmail.com</a>
10.	Address and e-mail to be used for correspondence with the interim resolution professional	Rishabh Chand Lodha Address: E-5, Shraman Basant Vihar, Gandhi Nagar, Bhilwara, Rajasthan -311001;  <a href="mailto:cirp.hypertechno@gmail.com">cirp.hypertechno@gmail.com</a>
11.	Last date for submission of claims	<b>17<sup>th</sup> September 2022</b>
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Home Buyers under the Real Estate Project (Financial Creditors) of the Corporate Debtor
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	1. Mr. NITIN MEHTA IBBI/IPA-002/IP-N00820/2019 -2020/12601 2. Mr. VIJAY SINGH CHAPLOT IBBI/IPA-003/00328/2020-2021/13461 3. Mr. ARUN KAPOOR IBBI/IPA-003/IP-N00030/2017-2018/10230

14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	(a) Web link:- <a href="https://ibbi.gov.in/home/downloads">https://ibbi.gov.in/home/downloads</a> or Office Address: AVM Resolution Professional LLP (IPE) 8/28, 3rd Floor, WEA, Abdul Aziz Road, Karol Bagh, New Delhi- 110005  (b)AR details available at: <a href="https://drive.google.com/drive/folders/1nK69d4EFjXrH0sj-e0jzyGhqt3rLy2Te?usp=sharing">https://drive.google.com/drive/folders/1nK69d4EFjXrH0sj-e0jzyGhqt3rLy2Te?usp=sharing</a>
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Notice is hereby given that the National Company Law Tribunal, Jaipur Bench, Jaipur has ordered the commencement of a fresh corporate insolvency resolution process of the **Hyper Techno Buildmart Private Limited** on **31.08.2022**, (copy of order received on **03.09.2022**).

The creditors of **Hyper Techno Buildmart Private Limited** are hereby called upon to submit their claims with proof on or before **17.09.2022** to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry No.13 to act as authorised representative of the class Home Buyers in **Form CA**.

**Submission of false or misleading proofs of claim shall attract penalties.**




**Rishabh Chand Lodha**  
Interim Resolution Professional of  
**Hyper Techno Buildmart Private Limited**  
Reg. No. **IBBI/PA-001/IP-P01075/2017-2018/11766**  
Reg. Address: E-5, Shraman Basant Vihar,  
Gandhi Nagar, Bhilwara, Rajasthan -311001

**Date: 06/09/2022**

**Place: Bhilwara**